

The targets for 1985-86 have been revised as follows :

	(Rs. Crores)
1. Semi-processed leather	60
2. Finished Leather	220
3. Leather Footwear	35
4. Footwear components	210
5. Leather goods and Manufactures	50
Total	605

(b) No, Sir.

(c) No, Sir. According to the Ministry of Industry, Department of Industrial Development, the losses have been decreasing with the increase in quantum of exports every year.

#### Raid on Art Silk Industry in Surat

759. SHRI MODH. MAHFOOJ ALI KHAN :

SHRI INDRAJIT GUPTA :

SHRI SODE RAMAIAH :

Will the Minister of FINANCE be pleased to state :

(a) whether the officials of the Directorate of anti-evasion were assaulted and injured, some of them seriously when a raid was launched on the art silk industry in Surat recently ; and

(b) if so, the details thereof stating the value of the unaccounted processed cloth recovered during the raids and the action taken by Government in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b) During the course of searches conducted by the Directorate of Anti Evasion (Central Excise) at the premises of 16 factories processing art silk fabrics and 40 shops at Surat on 24th May, 1985, central excise officers conducting the searches were assaulted and injured in the textile market and in the premises

of 11 factories. Fabrics valued over Rs. 6 50 crores approximately not accounted for in the central excise records and a number of incriminating documents were seized during the searches, which continued till 31st May, 1985. Six persons were arrested under the provisions of the central excise law.

#### Uniform Wage structure for employees of public sector undertakings

760. SHRI S.M. BHATTAM : Will the Minister of FINANCE be pleased to state :

(a) whether Government are considering proposals for a uniform wage or salary structure for employees working in public sector undertakings ;

(b) whether any such proposals were made by the employees organisation ; and

(c) at what stage the matter stands ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) No concrete proposals are under consideration of the Government of India.

(b) No, Sir.

(c) Question does not arise in view of (a) & (b) above.

#### Financial soundness of Tea Trading Corporation of India

761. SHRI S.M. BHATTAM : Will the Minister of COMMERCE be pleased to state :

(a) the financial soundness of the Tea Trading Corporation of India :

(b) the extent and magnitude of business transacted by the same;

(c) whether it is running into losses for the last four years and if so, to what extent; and

(d) the total investment so far made in this Corporation and what is